

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 22<sup>nd</sup> of January, 2025

**NO.HC.VII-84(Pt.I)/2020/417/A###** In partial modification of this Registry's notification **NO.HC.VII-84(Pt.I)/2020/315/A, dated 10-01-2025**, the Hon'ble Gauhati High Court has been pleased to **nominate** Shri Syed Burhanur Rahman, Addl. District & Sessions Judge, Dhubri to attend a **"One-day Legal Workshop on Compensatory Measures in Wildlife Crime Cases"** scheduled to be held on **25-01-2025** at the Judicial Academy, Assam, from **10:00 A.M. to 04.30 P.M.** in place of Smti Sabeena Mazumdar, Addl. District & Sessions Judge (FTC), Darrang who has been exempted from attending the aforesaid programme.

The nominated Officer is directed to attend the training programme accordingly.

By Order,  
Sd/- S. Dhar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII/84(Pt.I)/2020/418 /A** **Dated: 22-01-2025**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules .***

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge, Darrang / Dhubri

***(He/She is requested to inform the concerned Judicial Officers under his/her control about this notification)***

6. Smti Sabeena Mazumder, Addl. District & Sessions Judge (FTC), Darrang.
7. Shri Syed Burhanur Rahman, Addl. District & Sessions Judge, Dhubri.
8. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR (JUDICIAL)**